| Annexure-8 | |
|---|--|
| Name of the corporate debtor: Vihaan Exims Company Private Limited; Date of commencement of CIRP: 23/10/2024; List of creditors as on: 26/11/2024 | |
| List of operational creditors (Other than Workmen and Employees and Government Dues) | |

| | | | | List of opera | ational creditors (Other | than Workmen and E | mployees and G | overnmen | t Dues) | | | | |
|--|--------------------|----------------------------|-----------------------------|-------------------------|--------------------------|--------------------------------|------------------------------|-----------------------------|---------|--|-----------------------|-----------------------|--|
| SI. Name of creditor Details of claim received Details of claim admitted | | | | | | | | | Amount | Amount of any | Amount of | Amount of claim | Remarks, if any |
|). | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by | Amount covered by guarantee | Whether related party? | % voting share in CoC | of | mutual dues, that may be set-off | claim not admitted | under verification | Kemarks, ir any |
| Vivek Sapra | 11-11-2024 | 1,20,00,000.00 | 0 | Operational Creditor | NA | NO | NO | 0 | 0 | 0 | 1,20,00,000.00 | | the claim is under verification since complete documents with respect to nature of transaction and other supporting evidences were not furnished |
| Zest Corporation | 11-11-2024 | 4,96,087 1,24,96,087.00 | 4,96,087 4,96,087 | | NA | NO | NO | 0 | 0 | 0 | 0 | 0 | 0 |

Jur